

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 89 of 2012 &**  
**IA No.182 of 2012**

**Dated : 11<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Raigarh Ispat Udyog Sangh** **....Appellant(s)**

**Versus**

**Chattisgarh Electricity Regulatory Commission**  
**& Ors.** **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur  
Ms. Suganda Somani

Counsel for the Respondent(s): Mr. C.K. Rai  
Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran for R.2

**ORDER**

Mr. Amit Kapur, Learned Counsel for the Appellant has argued the matter.

Post the matter for further hearing on **07.05.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/pg**